## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 30/(MAH)/2017 MA No. 671/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Marmagoa Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## **ORDER**

## MA No.671/2017 in CP 30/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)